

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

1. C.P.(IB)-3123(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.01.2021**

NAME OF THE PARTIES: Parimal Vakharia Couture

V/s

Kiaasa Retail LLP

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Mr. Dhiren R. Dhawe, counsel for the petitioner is present. At his  
request list this matter on 29.01.2021

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)